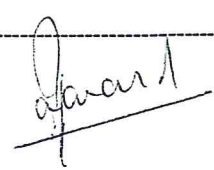



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	CA 1/2013 in 39/16	Hearing	397/ 398	Sudarshan Kumar Manchanda & 2 Others Vs S.M. Kannappa Automobies(P) Ltd. & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)		SIGNATURE
		(PETITIONER)	(RESPONDENT)	
01	PAARAS PANDEY 8105800380	Petitioner in TP 39/16		
2	ARUN SRIKUMAR 9886720984	Respondents in TP 39/16 (Petitioner in CA 1/13)		

Counsel representing petitioner in CA 1/13 is present. Counsel representing respondents in CA 1/13 is also present. Counsel for respondents reported that the matter pending before the High Court is likely to come up for hearing next week and requested adjournment.

Hence posted to 05.04.2017.

MEMBER (J)

MEMBER (T)